

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2120
TO BE ANSWERED ON 24TH DECEMBER, 2018

EMPLOYED WORKFORCE IN ORGANISED AND UNORGANISED SECTORS

2120. SHRIMATI RITI PATHAK:
SHRI JUGAL KISHORE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number and percentage of employed workforce in organized and unorganized sectors in Madhya Pradesh and Jammu and Kashmir;**
- (b) the total number of unemployed persons in rural and urban regions of Madhya Pradesh and Jammu and Kashmir separately;**
- (c) the names of different welfare schemes initiated in unorganized sectors for workers by the Government and the quantum of allocation made and the amount spent for the above mentioned purpose during the last three years and the current year State/UT-wise including Madhya Pradesh and Jammu and Kashmir; and**
- (d) the steps taken to protect the rights of workers of unorganized sector and to improve the imbalance of workforce?**

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): As per the results of last available survey on Employment-Unemployment conducted by Labour Bureau, in 2015-16 the estimated Worker Population Ratio(WPR) for persons aged 15 years and above on usual principal & subsidiary status basis in Madhya Pradesh and Jammu & Kashmir was 44.8% and 36.7% respectively and the total number of unemployed persons in rural and urban regions of Madhya Pradesh and Jammu & Kashmir is given below:

Year	Unemployed persons under UPSS approach for persons aged 15 years and above for the year 2015-16		
	Rural	Urban	(Rural+ Urban) Total
Madhya Pradesh	3.0	2.9	3.0
Jammu & Kashmir	7.8	3.2	6.6

(c): The Employment generation coupled with improving employability is the priority concern of the Government. The Government is implementing various programs in this direction like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendyal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM). The State/ UT-wise physical and financial information during the last three years including Madhya Pradesh and Jammu and Kashmir are placed at Annexure I,II,III and IV.

(d): The Government has enacted to provide social security benefits to the workers in the unorganised sector, the Unorganised Workers' Social Security Act, 2008 to provide welfare schemes in matters relating to (a) life and disability cover (b) health and maternity benefits (c) old age protection and (d) any other benefits to the unorganised workers. Various Ministries/Departments of the Central Government are implementing such social security schemes like Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural Development); health and maternity schemes (Ministry of Health and Family Welfare). The Central Government has also converged the social security scheme of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers depending upon their eligibility. Government has recently launched Ayushman Bharat – National Health Protection Mission (AB-NHPM) during the year 2018-19 to cover over 10 crore poor and vulnerable families (approx.. 50 crore beneficiaries) based on deprivation and occupational criteria.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred question no. 2120 due for reply on 24.12.2018 regarding Employed Workforce in Organised and Unorganised Sectors.

State /UT- wise Fund released and expenditure incurred under MGNREGA

(In Crore)

S.N o.	State	Central Fund Release			Expenditure ***		
		2016-17*	2017-18#	2018- 19**	2016-17	2017-18*	2018- 19**
1	ANDHRA PRADESH	3940.21	5139.48	5127.68	4566.70	6432.36	4043.83
2	ARUNACHAL PRADESH	156.76	207.17	88.63	155.88	225.70	23.14
3	ASSAM	1254.60	1127.35	537.49	1501.14	1531.37	382.01
4	BIHAR	1667.41	2474.32	1660.70	2192.70	2931.96	1124.64
5	CHHATTISGARH	2231.94	2911.54	1710.10	2752.85	3311.51	1127.34
6	DADRA & NAGAR HAVELI	0.00	0.00	4.84	0.00	0.00	0.00
7	GOA	4.26	0.56	0.49	4.00	2.87	0.08
8	GUJARAT	643.24	826.88	644.69	742.14	894.77	511.01
9	HARYANA	287.71	301.41	191.15	324.72	319.07	143.44
10	HIMACHAL PRADESH	388.61	588.24	316.87	563.24	568.08	266.03
11	JAMMU AND KASHMIR	804.09	1254.18	256.35	844.13	1169.93	316.93
12	JHARKHAND	1679.14	1360.76	906.30	1841.75	1530.05	635.88
13	KARNATAKA	2258.65	2964.49	1668.09	3309.68	3001.45	1166.39
14	KERALA	1582.49	1858.25	1073.54	2422.83	1903.26	450.01
15	MADHYA PRADESH	3448.92	3777.70	2393.40	3648.11	4254.59	1829.38
16	MAHARASHTRA	1657.09	1863.50	1141.43	2094.93	2309.22	935.86
17	MANIPUR	343.70	158.53	115.05	369.85	195.08	13.07
18	MEGHALAYA	860.69	874.25	321.15	793.99	1134.71	192.20
19	MIZORAM	144.51	201.55	175.44	149.83	212.35	184.28
20	NAGALAND	501.53	1107.39	0.00	618.73	965.17	0.80
21	ODISHA	1895.27	2203.67	1223.73	2136.10	2506.20	894.67
22	PUNJAB	490.73	621.41	276.24	533.89	638.47	139.95
23	RAJASTHAN	4818.17	4728.28	2813.94	5155.68	5145.18	2074.79
24	SIKKIM	132.63	106.36	45.30	137.79	124.64	27.84
25	TAMIL NADU	4552.78	5856.44	1105.88	5677.79	6358.69	713.81
26	TELANGANA	1806.85	2548.07	2430.58	2575.19	2788.21	2119.58
27	TRIPURA	1016.29	407.41	114.19	1200.34	466.50	91.89
28	UTTAR PRADESH	3915.85	3720.24	2604.78	4254.86	4503.79	2087.73
29	UTTARAKHAND	514.35	718.65	286.60	720.31	692.57	203.93
30	WEST BENGAL	5377.23	5960.36	5045.91	7246.25	7917.77	2787.32
31	ANDAMAN AND NICOBAR	8.01	9.66	3.85	2.66	4.17	0.37
32	LAKSHADWEEP	0.00	0.27	0.16	0.20	0.20	0.08
33	PUDUCHERRY	3.47	15.69	5.59	11.01	14.56	4.14
	Total	48387.16	55876.07	34290.14	58549.26	64054.44	24892.41

* Provisional, ** Till 20.07.2018, *** Reported by state/UTs on www.mgnrega.nic.in

including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred question no. 2120 due for reply on 24.12.2018 regarding "Employed Workforce in Organised and Unorganised Sectors".

State /UT- wise Margin Money Annual Targets/Allocated & Utilized under PMEGP

Sl. No.	State/UT	Margin money annual targets/ allocated & Utilized# (Rs. in lakh)					
		2016-17		2017-18		2018-19 (As on 30.11.2018)	
1	Jammu & Kashmir	3541.26	2621.40	3272.84	6913.15	188.64	6788.34
2	Himachal Pradesh	1970.11	2185.27	1785.19	2042.5	3742.74	1875.29
3	Punjab	3504.09	3181.60	3272.84	3930.46	471.60	2316.84
4	UT Chandigarh	100	82.84	100.00	90.07	10507.70	39.74
5	Uttarakhand	2140.93	2122.33	1933.95	2880.98	10869.49	2196.67
6	Haryana	3371.31	3383.53	3272.84	4167.04	6339.11	2435.94
7.	Delhi	300	182.41	300.00	150.65	282.96	69.33
8	Rajasthan	5500.99	4641.60	4909.26	4929.04	605.15	3701.09
9	Uttar Pradesh	12981.52	14271.05	11157.41	16866.47	7501.95	11675.2
10	Bihar	6909.77	8336.51	5653.09	6558.85	4664.10	4153.6
11	Sikkim	200	35.93	200.00	46.36	2711.40	42.94
12	Arunachal Pradesh	500	440.34	500.00	309.42	4745.12	271.84
13	Nagaland	1751.68	2007.48	1728.96	2672.15	6193.49	776.03
14	Manipur	1741.7	2162.78	1434.32	1383.87	6939.66	961.86
15	Mizoram	1253.49	491.96	1245.66	274.05	3667.38	567.68
16	Tripura	1578.62	3734.66	1283.75	1892.30	47.16	777.43
17	Meghalaya	1748.10	407.89	1720.32	118.27	11952.9	278.77
18	Assam	5636.41	4910.38	5351.99	2362.48	8833.60	2137.03
19	West Bengal	3680.30	6270.32	2975.31	3891.37	2544.19	3866.92
20	Jharkhand	4165.73	2654.35	3570.37	2439.53	2653.70	1415.49
21	Odisha	5201.65	6848.96	4462.97	5680.65	2045.45	3595.65
22	Chhattisgarh	4493.3	4070.73	4016.67	3398.40	2825.50	3231.88
23	Madhya Pradesh	8527.32	8346.06	7587.04	7631.41	7719.19	4064.38
24	Gujarat*	5398.45	7561.61	4909.26	12883.63	141.48	12828.44
25	Maharashtra **	6111.29	6001.36	5355.56	8749.73	4617.17	7146.99
26	Andhra Pradesh	2336.59	4916.08	1933.95	5336.10	7743.65	4609.57
27	Telangana	2004.86	2561.72	4611.73	4030.21	188.64	3148.38
28	Karnataka	4941.62	11609.56	4462.97	6477.94	7438.88	5560.67
29	Goa	371.62	191.44	297.53	149.07	7250.96	84.94
30	Lakshadweep	50	00	100.00	00	1965.99	00
31	Kerala	2446.06	3350.68	2082.72	2910.44	94.32	2480.84
32	Tamilnadu	5291.23	8213.92	4760.50	9717.58	19171.59	6757.82
33	Puducherry	150	103.65	100.00	78.95	2975.40	94.98
34	Andaman & Nicobar Islands	100	193.46	100.00	276.95	6423.74	177.24
		110000	128093.86	100449	131240.07	166064.00	100129.80

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

Annexure-III

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred question no. 2120 due for reply on 24.12.2018 regarding “Employed Workforce in Organised and Unorganised Sectors”.

State-wise detail of fund released under Pt. Deen Dayal Upadhyaya Grameen Kaushlya Yojana (DDU-GKY)

S.No.	States	Fund Released (Rs. in lakh)		
		2016-17	2017-18	2018-19 As on 5-7-2018
1	A&N Islands	-	-	-
2	Andhra Pradesh	82.90	5874.00	-
3	Arunachal Pradesh	61.00	1056.46	-
4	Assam	10046.83	8669.00	-
5	Bihar	3606.00	9660.00	-
6	Chandigarh	-	-	-
7	Chhattisgarh	8947.20	-	-
8	D&N Haveli	-	-	-
9	Delhi	-	-	-
10	Goa	60.00	-	-
11	Gujarat	154.29	1766.10	-
12	Haryana	58.04	3098.89	5662.00
13	Himachal Pradesh	3670.44	-	-
14	J&K	7360.09	5974.97	-
15	Jharkhand	6464.43	7186.40	1160.00
16	Karnataka	256.74	8280.86	-
17	Kerala	4711.71	3347.29	-
18	Madhya Pradesh	7546.46	-	3799.75
19	Maharashtra	96.07	-	-
20	Manipur	461.00	-	-
21	Meghalaya	461.00	574.54	1795.00
22	Mizoram	460.50	--	1376.00
23	Nagaland	461.00	-	-
24	Odisha	2195.44	14028.00	-
25	Pondicherry	-	-	-
26	Punjab	11.30	-	1082.00
27	Rajasthan	63.00	5785.00	-
28	Sikkim	460.50	-	-
29	Tamilnadu	2591.00	-	5291.00
30	Telangana	2190.62	3875.58	-
31	Tripura	3838.95	-	-
32	Uttar Pradesh	549.56	-	2778.00
33	Uttarakhand	1891.12	-	-
34	West Bengal	8890.37	-	-
35	Multi-State	441.10	31.47	-
	Total	78088.64	79208.56	22943.75

Source: M/o Rural Development

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred question no. 2120 due for reply on 24.12.2018 regarding “Employed Workforce in Organised and Unorganised Sectors”.

State wise detail of fund under Deendayal Antyodaya Yojana National Urban Livelihoods Mission (DAY-NULM)

S. No.	States/UTs	Fund Released (Rs. in Lakh)		
		2016-17	2017-18	2018-19 (till June2018)
1	Andhra Pradesh	56.30	36.31	9.91
2	Arunachal Pradesh	1.43	6.22	0
3	Assam	0.00	13.0	0
4	Bihar	22.38	0	0
5	Chhattisgarh	13.46	34.56	0
6	Goa	0.23	2.08	3.2
7	Gujarat	0.00	0	30.94
8	Haryana	0.00	0	0
9	Himachal Pradesh	3.56	8.05	0
10	Jammu & Kashmir	0.00	1.89	0
11	Jharkhand	15.36	44.89	0
12	Karnataka	0.00	23.08	0
13	Kerala	0.00	25.19	0
14	Madhya Pradesh	28.80	41.75	13.68
15	Maharashtra	0.00	0	0
16	Manipur	0.00	0	0
17	Meghalaya	0.00	0	0
18	Mizoram	9.34	12.73	0
19	Nagaland	5.23	10.87	0
20	Odisha	6.56	17.05	0
21	Punjab	0.00	10.07	0
22	Rajasthan	7.92	28.51	21.46
23	Sikkim	0.97	2.31	0
24	Tamil Nadu	58.45	78.85	68.53
25	Telangana	4.70	32.49	0
26	Tripura	0.00	8.93	0
27	Uttrakhand	5.38	8.0	0
28	Uttar Pradesh	22.66	71.95	53.38
29	West Bengal	8.31	32.96	35.94
30	A & N Islands	1.06	0	0
31	Chandigarh	0.00	1.99	0
32	D & N Haveli	0.00	0	0
33	Daman & Diu	0.00	0	0
34	Delhi	0.00	0	0
35	Puducherry	2.79	2.97	0
	Total	289.71	556.72	237.03

Source: M/o Housing and Urban Poverty Alleviation